

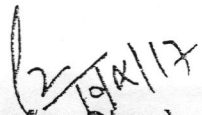
HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

O R D E R

No. 891 Dated 10/10/2017

All Judicial Officers of Kashmir Province (as per Annexure "A" and "B") are hereby nominated for attending the two day sensitization Programme on Food Safety and Standards Act, 2006 and Drugs and Cosmetics Act, 1940 scheduled to be held in the Auditorium of J&K State Judicial Academy at Mominabad, Srinagar on 14th (Saturday) and 15th (Sunday) of October, 2017 at 9.30 a.m. sharp.

By Order.


(Sanjay Dhar)
Registrar General

No: 25319-33/95 Dated: 10/10/2017

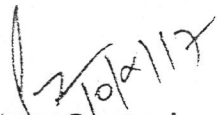
Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice Alok Aradhe (Chairman of the Hon'ble Committee constituted for the J&K, State Judicial Academy).
3. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal (Member of the Hon'ble Committee constituted for the J&K, State Judicial Academy).
4. Secretary to Hon'ble Mr. Justice M.K. Hanjura (Member of the Hon'ble Committee constituted for the J&K, State Judicial Academy).

.....for information of His Lordship.

5. Director, J&K State Judicial Academy, Jammu for information and with the request to get the nominated officers informed accordingly.
6. The Principal District & Sessions Judge Srinagar/Ganderbal/Budgam/Anantnag/Kulgam/Pulwama/Shopian/Baramulla/Bandipora/Kupwara.

.....for information and further n/a.


Registrar General

Annexure "A"

Day -1, Saturday (14th of October, 2017)

Chief Judicial Magistrates (Kashmir Province)

S.No.	Name of Judicial Officer	Designation/Posting
1	Ms. Masarat Roohi	Chief Judicial Magistrate Sopore
2	Mr. Aijaz Ahmad Khan	Chief Judicial Magistrate Srinagar
3	Mr. Javed Ahmad Geelani	Chief Judicial Magistrate Budgam
4	Mr. Mohd Amin Mir	Chief Judicial Magistrate Anantnag
5	Mr. Javaid Alam	Chief Judicial Magistrate Pulwama
6	Mr. Mehraj-ud-din Sofi	Chief Judicial Magistrate Ganderbal
7	Mr. Surjit Singh Bali	Chief Judicial Magistrate Shopian
8	Mr. Mohd Ashraf Bhat	Chief Judicial Magistrate Handwara
9	Mr. Raja Mohd Tasleem	Chief Judicial Magistrate Bandipora
10	Mr. Iqbal Ahmad Masoodi	Chief Judicial Magistrate Kulgam

Annexure - "B"

Day -2 Sunday (15th of October, 2017)

Principal & Additional District & Sessions Judges (Kashmir Province) Designated as Special Courts under Section 36 AB of the Drugs and Cosmetics Act, in terms of SRO 171 dated: 2nd June 2011.

S.No.	Designation/Posting
1	Principal District & Sessions Judge, Ganderbal
2	Principal District & Sessions Judge, Budgam
3	Principal District & Sessions Judge, Kulgam
4	Principal District & Sessions Judge, Shopian
5	Principal District & Sessions Judge, Kupwara
6	Principal District & Sessions Judge, Bandipora
7	Addl. District & Sessions Judge, (TADA/POTA), Srinagar
8	Addl. District and Sessions Judge, Anantnag
9	Addl. District and Sessions Judge, Pulwama
10	Addl. District & Sessions Judge, Baramulla